

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).
17306-17308/2015

(Arising out of impugned final judgment and order dated 11/11/2014 in ITA No. 113/2014 11/11/2014 in ITA No. 114/2014 11/11/2014 in ITA No. 219/2014 passed by the High Court Of Judicature at Allahabad)

BROWN & SHARPE INC. (PRESENTLY KNOWN AS HEXAGON METROLOGY INC.)Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX & ANR.

Respondent(s)

(with interim relief and office report)

Date : 16/12/2016 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Ajay Vohra, Sr. Adv.
Mr. Udit Naresh, Adv.
Ms. Kavita Jha,Adv.

For Respondent(s) Ms. Swarupama Chaturvedi, Adv.
Mr. Zoheb Hussain, Adv.
Mrs. Anil Katiyar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

List in the month of March, 2017 on a non-miscellaneous day.

(Ashwani Thakur)
COURT MASTER

(Mala Kumari Sharma)
COURT MASTER